

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: C L ENGINEERING EQUIPMENT (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 10-04-2023; Name of IP: Mr. KAMAL PRAKASH SINGH; Process Number: 1; Last 5 digit of registration number: 12653

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	725450		0	0	0	NA
2	Liquidation costs incurred till date	0	0	244736		0	0	0	NA
3	Secured financial creditors	1	178534979	178534979		0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0		0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0		0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0		0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	6506368	6506368		0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	64345264	64345264		0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0		0	0	0	Annexure 9
Total		4	249386611	250356797		0	0	0	